

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No(s).1 6 7 9 6 / 2 0 0 4

(From the judgement and order dated 23 / 0 4 / 2 0 0 4 in CW P No. 11 2 0 8 / 2 0 0 3 of
The HIGH COUR T OF PUN J A B & HAR Y A N A AT CHAN DI G A R H)

RA J DULA R I

Petitioner(s)

VER SUS

STA T E OF HAR Y A N A AND ORS.

Respondent(s)

(With office report)

Date: 20 / 1 0 / 2 0 0 8 This Petition was called on for hearing today.

CORAM :

HON' B L E MR. JUS T I C E R.V. RA V E E N D R A N
HON' B L E MR. JUS T I C E J.M. PA NC H A L

For Petitioner(s) Mr. D.S. Bali, Sr.Adv.
Mr. Rajesh Shar m a , Adv.
Ms. Shalu Shar m a ,Adv.

For Respondent(s) Mr. Neeraj Ku m a r Jain, Adv.
Mr. Ugra Shan k a r P r a s a d,Adv.

Mr. Hrikesh Singh, Adv.
Mr. T.V. George, Adv.

UPON hearing counsel the Court made the following
OR D E R

List this matter for final disposal.

(PA W A N KUMA R)
COUR T MAS T E R

(ANAN D SING H)
COUR T MAS T E R